

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-226

Appeal No. - 403/252/ND/2020

IN THE MATTER OF:

Compliance Contracts Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Laxmi Narayan Taparia

For the Respondent :

ORDER

Due to paucity of time, re-notify the case on 14.01.2021.

-Scf-

(K.K. VOHRA)
MEMBER (T)

-Scf-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)